

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

20. C.P.(IB)-2748(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **16.03.2021**

NAME OF THE PARTIES: Bhagwati Trading Company

V/s

Darshan Developers Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Ms. Raina Birla, counsel appearing for the petitioner, Mr. Prakhar Parekh, counsel appearing for the respondent are present through virtual hearing. Reply has not yet filed in the above company petition. counsel appearing for the respondent submitted that respondent is already paid around 11 lacs in the above company petition and he is seriously interested in settling the matter. List this matter on 08.04.2021 for reporting settlement.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)